

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF UJALA PUMPS PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	UJALA PUMPS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	12-05-1992
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	MINISTRY OF CROPORATE AFFAIRS- ROC, DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U29120DL1992PTC176351
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	REGISTERED OFFICE ADDRESS: G-27, EAST GOKULPURI, LONI ROAD, SHAHDRA, NEW DELHI 110094 FACTORY ADDRESS: E-372, RIICO INDUSTRIAL AREA, BHIWADI, DISTRICT ALWAR, (RAJASTHAN)
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	02-01-2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	02-01-2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	DINESH SOOD IBBI REGISTRATION NO: IBBI/IPA-002/N-00046/2016-17/10091 ADDRESS: IBBI REGISTERED: B-1001, MEDIA SOCIETY, PLOT NO. 18-A, SECTOR 7, DWARKA, NEW DELHI- 110075 Email: dk.sood@yahoo.com FOR COMMUNICATION: C/o YOGAKSHEM INSOLVENCY PROFESSIONALS LLP UGF, 1/15, TILAK NAGAR, NEAR PNB, NEW DELHI- 110018 EMAIL ADDRESS: ujalapumps.liquidator@gmail.com TELEPHONE NO.: LANDLINE: 011- 49147524 MOBILE: +91- 9650485731
9.	LAST DATE FOR SUBMISSION OF CLAIMS	01-02-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Special Bench, Court II has ordered the commencement of liquidation of **UJALA PUMPS PRIVATE LIMITED** on 02-01-2020 under Section 33 of the Code.

The stakeholders of **UJALA PUMPS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 01-02-2020, to the liquidator at the address for communication mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: DINESH SOOD

Date: 04-01-2020

Place: NEW DELHI

